

*[English]***Freedom Run**

6109. SHRI V. TULSIRAM:  
SHRI P.M. SAYEED:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some incidents of violence took place during the 'Great Freedom Run' that took place on 27.2.1988;

(b) whether the police also resorted to lathi charge; and

(c) if so, the number of persons injured and the damage caused to property?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) to (c). Some participants in the 10 kilometres event who did not follow an-route instructions/directions about the finishing point reached the National Stadium instead of Vijay Chowk. Some of them demanded cash awards and prizes and this led to some untoward incident in which property worth approximately Rs. 10,000/- was damaged at the National Stadium. No lathi charge was made by the police and none was injured.

**Delay in flight No. IC-434**

6110. SHRI SUBHASH YADAV: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether flight No. IC-434 is functioning between Bombay-Indore-Bhopal;

(b) the number of times this flight was

delayed during the last three months and the reasons thereof; and

(c) the persons responsible therefor and the action taken against them?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):

(a) Yes, Sir. Indian Airlines' flight IC-434 operates on sector Bombay-Indore-Gwalior-Delhi.

(b) During the period November 1987 to January 1988, Indian Airlines' flight IC-434 was delayed on 3 occasions due to reasons within the control of the Corporation viz. technical and operational and on 30 occasions due to cosequential and miscellaneous reasons which are beyond the control of Indian Airlines.

(c) No person was responsible for the above delays and hence no action was taken.

*[Translation]***Pollution Control in Delhi**

6111. SHRI KALI PRASAD PANDEY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of the Anti-pollution programmes being implemented/proposed to be implemented in Delhi during 1988; and

(b) the details of the annual expenditure incurred on these programmes?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Details of the main anti-pollution programmes being implemented or proposed to be implemented are as follows: